



CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chandernagore Building, 36
Janpath, New Delhi-110001. Phone: 23353503.
Fax : 23753923. Website : www.cercind.gov.in

Petition No. 47/TL/2024

Dated: 22.3.2024

NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14 and 15 of the Electricity Act, 2003 (the Act) has been made by Bikaner III Neemrana Transmission Limited, B-9, Qutab Institutional Area, Katwaria Sarai, New Delhi 110 016 for the grant of an Inter-State transmission licence to establish the "Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-1) (Bikaner Complex): PART-A" on a Build, Own, Operate and Transfer (BOOT) basis (hereinafter referred to as "the Project") consisting of the following elements:

S. No.	Name of the Transmission Element	Scheduled COD
1.	Establishment of 6x1500 MVA (along with one spare unit of 500 MVA), 765/400 kV & 5x500 MVA 400/220 kV Bikaner-III Pooling Station along with 2x330 MVA (765 kV) Bus Reactor (along with one spare unit of 110 MVA) & 2x125 MVA (420 kV) Bus Reactor at a suitable location near Bikaner. 765/400 kV 1500 MVA ICTs: 6 nos. (19x500 MVA including one spare unit) 765 kV ICT bays-6 nos. 765 kV line bays-2 nos. 330 MVA Bus Reactor-2 nos. (7x110 MVA, including one spare unit) 765kV reactor bays- 2 nos. 400/220 kV, 500 MVA ICTs- 5 nos. 400 kV ICT bays -11 nos. 420 kV reactor bays - 2 nos. 125 MVA, 420 kV bus reactor-2 nos. 400 kV line bays - 6 nos. (4 nos. for LILo of Bikaner-Bikaner-II D/c line & 2 nos. for Bikaner-II D/c line) 220 kV ICT bays - 5 nos. 220 kV line bays- 5 nos. (for RE connectivity) 220 kV BC (2 nos.) and 220 kV TBC (2 nos.) 220kV Socialization bay: 1 set Future provisions: Space for 765 kV line bays along with switchable line reactors— 6 nos. 765kV Bus Reactor along with bay: 1 no. 400 kV line bays along with switchable line reactor— 4 nos. 400 kV line bays-4 nos. 400/220kV ICT along with bays -5 nos. 400 kV Bus Reactor along with bay: 1 no. 400kV Sectionalization bay: 2 sets 220 kV line bays for connectivity of RE Applications -8 nos. 220kV Sectionalization bay: 2 sets 220 kV BC (2 no.) and 220 kV TBC (2 no.) STATCOM (2x±300MVA) along with MSC (4x125 MVA) & MSR (2x125 MVA)	24 Months from SPV transfer
2.	LILo of both ckts of 400 kV Bikaner (PG)- Bikaner-II D/c line (Quad) at Bikaner-III PS	
3.	Bikaner-II PS – Bikaner-III PS 400 kV D/c line (Quad)	
4.	2 no. of 400 kV line bays at Bikaner-II. • 400 kV line bays - 2 nos	
5.	Bikaner-III - Neemrana-II 765 kV D/c line along with 330 MVA switchable line reactor for each circuit at each end • 765 kV, 330 MVA switchable line reactors at Bikaner-III PS – 2 nos. • 765 kV, 330 MVA Switchable line reactors at Neemrana-II S/s – 2 nos. • Switching equipment for 765kV 330 MVA switchable line reactors at Bikaner-III PS – 2 nos. • Switching equipment for 765kV 330 MVA switchable line reactors at Neemrana-II S/s – 2 nos.	
6.	2 no. of 765 kV line bays at Neemrana-II S/s • 765kV line bays at Neemrana-II S/s- 2 nos.	

Notes:

1. POWERGRID to provide space for 2 nos. of 400 kV line bays at Bikaner-II PS.
2. Developer of Neemrana-II S/s shall provide space for 2 nos. of 765 kV line bays at Neemrana-II S/s for termination of Bikaner-III - Neemrana-II 765 kV D/c line.
3. Provision of suitable sectionalization shall be kept at Bikaner-III PS, at 400kV & 220kV level to limit short circuit level."
2. The Central Transmission Utility of India Limited vide its letter dated 23.1.2024 has recommended for the grant of transmission licence to the applicant to establish the proposed transmission system.
3. Based on the material available on record, the Commission vide order dated 21.3.2024 in Petition No. 47/TL/2024, has proposed to issue transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
4. A copy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to Bikaner III Neemrana Transmission Limited before the Commission can be accessed at the website www.powergrid.in/subsidiaries or inspected by any person in the Commission's office by following the laid down procedure.
5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 8.4.2024 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
6. The application shall be taken up for the further hearing by the Commission on 10.4.2024. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

Sd/-

(Harpreet Singh Pruthi)